

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

RAJYA SABHA
UN-STARRED QUESTION NO.2384
TO BE ANSWERED ON 23.03.2022

GRANTS UNDER ICPS

2384. SHRI S. SELVAGANABATHY :

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the details of grant sanctioned to States/UTs for the last five years under Integrated Child Protection Scheme (ICPS);
- (b) whether all States/UTs are actively implementing the ICPS scheme; and
- (c) the States/ UTs who are not implementing the ICPS scheme for the welfare of the society?

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI SMRITI ZUBIN IRANI)

(a) to (c) : The details of grant sanctioned to States/UTs for the last five years under Child Protection Services Scheme (erstwhile Integrated Child Protection Scheme (ICPS)) is at Annexure-I. The Government of India is committed to provide security net of statutory and service delivery structures to the children in need of care and protection and children in conflict with law. All the States/UTs are implementing the scheme and funds are released to them as per norms based on projected requirements.

ANNEXURE - I

ANNEXURE REFERRED TO IN REPLY TO PART (A) OF THE RAJYA SABHA UN-STARRED QUESTION NO.2384 FOR ANSWER ON 23.03.2022 ASKED BY SHRI S. SELVABANABATHY REGARDING GRANTS UNDER ICPS

STATE/UT-WISE DETAILS OF GRANT SANCTIONED TO STATES/UTs FOR THE LAST FIVE YEARS UNDER CHILD PROTECTION SERVICES SCHEME (ERSTWHILE INTEGRATED CHILD PROTECTION SCHEME (ICPS))

Sl. No.	State/UT	Funds released during the Year (Rs. in Lakhs)				
		2016-17	2017-18	2018-19	2019-20	2020-21
1	Andhra Pradesh	110.74	1469.88	1870.01	1373.53	1827.84
2	Arunachal Pradesh	52.29	643.71	37.63	1174.11	293.55
3	Assam	413.64	2932.68	3379.63	3363.95	3159.17
4	Bihar	2787.92	541.56	2621.87	1405.39	2203.71
5	Chhattisgarh	527.77	3181.97	2151.01	2098.74	2281.81
6	Goa	36.83	728.53	16.03	19.63	129.9
7	Gujarat	769.95	590.11	2251.55	2146.27	2590.93
8	Haryana	0.00	1858.22	1387.60	2217.99	2391.14
9	Himachal Pradesh	2345.48	1835.01	1342.64	1607.40	1457.39
10	Jammu & Kashmir	43.12	807.48	2106.94	1225.16	1490.55
11	Jharkhand	840.11	1714.57	1480.26	1845.80	1425.26
12	Karnataka	3720.80	3272.45	4022.56	3290.45	2897.87
13	Kerala	260.50	1849.45	1263.77	1519.74	1135.84
14	Madhya Pradesh	2503.88	3262.77	2959.23	3052.72	3531.26
15	Maharashtra	2272.33	608.15	3156.52	2449.63	3433.13
16	Manipur	241.34	1886.33	3866.99	3102.72	3468.9
17	Meghalaya	2060.33	1846.60	2254.51	2241.71	2014.36
18	Mizoram	1949.55	1917.51	2042.28	2530.43	2243.71
19	Nagaland	1350.37	1457.45	1787.12	2085.95	2125.64
20	Orissa	1089.22	2599.30	4352.44	3541.66	3302.54
21	Punjab	581.67	143.24	1244.17	722.00	558.41
22	Rajasthan	0.00	4752.30	3584.72	3195.88	3221.96
23	Sikkim	601.18	662.76	379.25	662.51	612.81
24	Tamil Nadu	13039.37	2013.12	7895.14	14915.36	9636.91
25	Telangana	195.64	894.82	1329.23	1726.38	431.61
26	Tripura	676.04	446.81	885.77	879.61	1075.65
27	Uttar Pradesh	3207.19	1830.67	7834.39	4277.72	5235.63
28	Uttarakhand	15.54	907.57	1344.40	918.58	712.37
29	West Bengal	6763.87	5073.56	2372.13	2815.10	4375.63
30	Andaman & Nicobar Islands	36.88	31.66	218.85	329.62	282.97
31	Chandigarh	245.44	194.32	577.58	0.00	169.21
32	Dadra & Nagar Haveli	177.59	24.82	11.24	193.97	55.96
	Daman & Diu	126.42	21.89	18.42	141.79	
33	Delhi	978.64	354.33	1007.39	972.86	656.76
34	Lakshadweep	0.00	0.00	0.00	0.00	0
35	Ladakh	*	*	*	*	153.18
36	Puducherry	826.33	114.35	398.43	501.96	393.97
Total		50847.97	52469.95	73451.70	74546.32	70977.53

*UT of Ladakh was part of J&K
